

**GOVERNMENT OF INDIA**  
**MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY**  
**DEPARTMENT OF TELECOMMUNICATIONS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO.2896**  
**TO BE ANSWERED ON 16<sup>th</sup> DECEMBER, 2015**  
**MOBILE NUMBER PORTABILITY**

**†2896. SHRI RAJU SHETTY:**  
**SHRI BHEEMRAO B. PATIL:**

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of the mobile phone consumers who have opted 'ported out' and 'ported in' facilities after the commencement of full Mobile Number Portability (MNP) in the country, operator-wise;
- (b) whether the Telecom Regulatory Authority of India has received complaints regarding the violation of MNP norms and delaying portability;
- (c) if so, the details thereof and the action taken against the guilty operators by the Government, State and operator-wise; and
- (d) the steps taken/being taken by the Government to improve the mobile service and to make it consumers friendly?

ANSWER

**THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY**  
**(SHRI RAVI SHANKAR PRASAD)**

(a) to (d) The information is being collected and shall be laid on the Table of the House.

\*\*\*\*\*